## Strikes and Labour Agitations

\*46. Shrimati Tarkeshwari Sinha; Shri Bibhuti Mishra; Shri K. N. Tiwary; Shri Samar Geba; Shri Dhirendra Nath; Shri Tridib Kumar Chaudhuri; Shri S. C. Samanta;

Will the Minister of Labour and Rehabilitation be pleased to state:

- (a) whether Government have been facing difficulties with some of the State Governments in the matter of labour policies especially as regards the right to strike, the labour agitations and wrongful confinements; and
- (b) if so, whether any attempt has been made by Government to evolve some kind of uniform policy in this regard?

The Minister of Labour and Behabilitation (Shri Hathi): (a) and (b). Of late some unhealthy developments have taken place in the field of industrial relations. To meet the new situation number of matters concerning labour policies and situation and in particular the glucrao incidents in West Bengal were discussed recently at the Labour Ministers' Conference and the tripartite Standing Labour Committee. As in the past, the labour policy is evolved by mutual discussions and tripartite decisions. No serious difficulties have risen so far.

## Border Disputes

\*47, Shri P. M. Sayeed: Shri Susendranath Dwivedy: Shri Hem Barun: Shri Mehan Swarup: Shri Chintilmani Paulgrahi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Chief Minister of Orism has approached the Central Government for the appointment of a Commission to settle the border disputes with Andhra, Madhya Pradesh, West Bengal and Bihar;

- (b) if so, the reaction of Government thereto;
- (c) whether there has been any inter-State dispute between Andhra Pradesh and Orissa on Vamsadhara river; and
  - (d) if so, the broad outlines thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

- (b) Does not arise.
- (c) No inter-State herder dispute on the Vamsadhara river which seems to have been referred to has come to the notice of Government.
  - (d) Does not arise.

## **Electronic Computers**

'ik Shri Bhogendra Jha: Shri K. M. Madhukar:

Will the Minister of Labour and Rehabilitation be pleased to state;

- (a) whether his Ministry were consulted by other Ministries of the Central Government and statutory corporations before introducing electronic computers or such other machine-accounting devices;
- (b) the number of computers or accounting machines now in use in the Central Government, Ministry-wise;
- (c) the number of jobs which became redundant as a result of the introduction of the above measures;
- (d) whether the surplus employees have been re-employed elsewhere?

The Minister of State in the Ministry of Labour, Employment and Re-